

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 13-02-2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBAER :  
PETITION NUMBER : TCP/102/2016  
NAME OF THE PETITIONER(S) : S. K. GANESAN  
NAME OF THE RESPONDENT(S) : BALAJI RUBBER INDUSTRIES PVT LTD  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

- 1) POORNIMA DEVI  
(for ANANT MERATHIA) for P7
2. S. Manjula Devi, ADVY  
For CSR & LO for P1 to P5
- 3) CIBI VISHNU  
COUNSEL FOR R1 to R5
4. A. SRIVASTAVA  
for Mr. B. Dhanaraj Counsel for R6 to R7

ORDER

Petitioner counsel stated that pleadings are complete. Counsel appearing on behalf of P7 filed Vakalat today. Matter is posted for final hearing on 12.03.2019.

(S. VIJAYARAGHAVAN)  
Member (Technical)

sr

(B.S.V. PRAKASH KUMAR)  
Member (Judicial)